

Cadre management in the CSS

1684. DR. K.V.P. RAMACHANDRA RAO : Will the PRIME MINISTER be pleased to state:

(a) the number of vacancies as on 1st January, 2015 in the grades of Assistant and Section Officers of the Central Secretariat Service, Ministry/Department-wise details;

(b) the reasons for the shortfall and the steps taken to improve the cadre management in the CSS; and

(c) whether there is any proposal to discontinue with the Service?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) and (b) The Department has taken various measures to fill up the total vacancies of 2633 in Assistants' Grade and 478 in Section Officers' Grade in all the participating Ministries and Departments of Central Secretariat Service, existing as on 1st January, 2015.

Around 1250 of the 2633 vacancies in the Assistants' Grade have been filled up on an *ad hoc* basis in February, 2015 after successful conclusion of the litigation concerning seniority list of Upper Division Clerks in the High Court of Delhi on 21st January, 2015.

To fill up the vacancies in the Section Officers' Grade (seniority quota), zones for promotion have been issued for Select Lists upto 2014. Limited Departmental Competitive Examination for Section Officers' Grade for the year 2014 has also been held for which 333 vacancies have been reported to Union Public Service Commission.

The shortfall in the Assistants' Grade occurred as the Combined Graduate Level Examination (CGLE) 2013 had to be reconducted by Staff Selection Commission (SSC) on the directions of Hon'ble Central Administrative Tribunal, Principal Bench, New Delhi. 1267 direct recruitment quota vacancies for the year 2013 and 756 (tentative) vacancies for the year 2014 have been reported to SSC for filling up through CGLEs. Final results of CGLEs 2013 and 2014 have not yet been declared.

(c) At present there is no such proposal.

Employees using biometric attendance system

1685. SHRI A. K. SELVARAJ:

SHRI S. THANGAVELU:

Will the PRIME MINISTER be pleased to state:

(a) whether none of the employees registered with the biometric attendance been logging into its portal;